

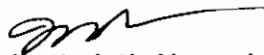
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Dr. Y.C. Sharma , Advocate	S.B. Cr. Revision Petition No. 469/15 & 1369/14 Smt. Sunita Vs. Mukesh Kumar	Mahendra Kuldeep	M.C. Jain
2	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
3	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
4	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

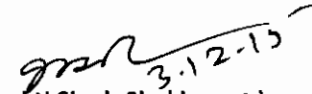
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 07-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhandl	V. S. Chandra
2	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cri. Misc. Transfer Petition No.5/2015 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
3	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Revision Petition No. 896/08 Nav Ratan Kumawat Vs. Smt. Omi	S.R. Surana	Vibhuti Bhushan Sharma
4	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
5	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 3726/13 Lekh Raj Singh Chohan Vs. Smt. Deepika	R.B. Sharma	J.P. Gupta
6	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sandeep Garssa
7	Ms. Alka Bhatnagar, Advocate	5.B. Civil Misc. Transfer Application No. 72/15 Smt. Joginder Kaur Vs. Amarjeet Singh	C.S. Jodha	Sandeep Garssa
8	Sh. Satish Kumar Awasthi, Advocate	5.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria

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